

(c) what is the average occupancy rate in the 5-Star public sector hotels at present and how does it compare with that in the private sector?

THE MINISTER OF TOURISM, (SHRI MUFTI MOHD. SYED); (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Attacks on the Capitals of Zambia, Zimbabwe and Botswana by the Security Forces of South African Regime

237. SHRI KAILASH PATI MISHRA;

SHRI SHANKER SINH

VAGHELA; SHRI

ASHWANI KUMAR; SHRI

KALPNATH RAI;

SHRIMATI SUDHA VIJAY JOSHI;

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that the South African security forces have recently carried out raids in the capitals of Zambia, Zimbabwe and Botswana; if so, what were the casualties ;

(b) what is Government's reaction thereto and what is the outcome of the efforts made by the Government of India in this regard through the Commonwealth Organisation;

(c) whether India has taken any action in the matter being the Chairman of NAM; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO); (a) On the morning of 19th May, 1986, South African security forces carried out armed attacks on Harare, Gaborone, and Lusaka, the Capitals of Zimbabwe, Botswana and Zambia. The raids on Harare and Gaborone were made by ground forces and helicopters and the one on Lusaka by the South African Air Force. Two persons in Lusaka and one in Gaborone are reported to have been killed and a few persons are reported to have been wound-

ded. Several buildings were damaged in the attacks on the three capitals.

(b) to (d) The Government of India views this aggression as part of the South African racist regime's attempts to destabilise neighbouring sovereign states on the pretext of pre-empting attacks on it by Liberation Movements. Government also sees the attacks as a thinly-veiled act of intimidation of Zimbabwe which is to host the next Non-Aligned Summit. India, at the request of the African Frontline States, convened an urgent meeting of the Non-Aligned Coordinating Bureau at New York on 22nd May which condemned the attacks and called for comprehensive mandatory sanctions. India also participated in the UN Security Council discussions on the issue. A Non-Aligned Resolution calling for mandatory sanctions against the Pretoria Regime was vetoed by USA and UK. Need for action by the international community against the Government of South Africa for its acts of repression against the majority community of South Africa and its acts of aggression against its neighbours will be the main subject of discussion at the forthcoming limited meeting of Commonwealth Heads of Government in London. It will also be given serious consideration at the Non-Aligned Summit at Harare.

Dissociation from Commonwealth

238. SHRI M. S. GURUPADA.

SWAMY; PROF. C.

LAKSHMANNA; SHRI B.

SATYANARAYAN REDDY;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have taken a decision to quit Commonwealth;

(b) if so, the reasons therefor; and

(c) whether the decision has been influenced by Britain's refusal to accept sanctions against South Africa?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS